

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 103 of 2014

Dated : 4th July, 2014

THDC India Ltd.

..... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **06.08.2014.**

COURT MASTER